

adverse health effects.” “From all evidence accumulated so far, no adverse short or long term health effects have been shown to occur from the RF Signals produced by base stations (mobile phone towers).”

WHO has referred to approximately 25,000 studies, conducted around the world over past 30 years, and based on an in-depth review of scientific literature, has concluded: “current evidence does not confirm the existence of any health consequences from exposure to EMF radiation”.

(b) and (c) Based on the inputs received from Telecom Enforcement, Resource and Monitoring (TERM) Cells of Department of Telecom (DoT), as on 30.06.2014, there are no mobile base transceiver stations (BTSs) which have not been certified for radiation emission levels by Telecom Companies. However, for a total no. of 16957 BTS, self-certificates were submitted by various Telecom Service Providers (TSPs), after stipulated deadlines prescribed by DoT. TERM Cells have imposed applicable penalties for such BTSs on these Telecom Service Providers subsequent to which, the self-certificates for these BTSs have been submitted by the TSPs in compliance to EMF exposure norms of DoT.

Bringing effectiveness in telecom system

†3274. SHRI RAMDAS ATHAWALE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government allocated funds for bringing speediness, development and effectiveness in the telecom system and for benefitting the consumers during last three years;

(b) if so, the details thereof till date, year-wise/State-wise; and

(c) the number of applicants registered in the waiting list as on date, State-wise, class-wise/exchange-wise?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) The information is being collected and will be laid on the Table of the House.

Action plan to implement good governance and e-governance

†3275. SHRI VIJAY GOEL:

SHRI PRABHAT JHA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Central Government is preparing a new action plan to

†Original notice of the question was received in Hindi.

implement good governance and e-governance more effectively, if so, the details thereof; and

(b) whether the National Centre for Good Governance is proposed to be included as an advisory institution under the new action plan, if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Yes, Sir. Government of India has planned a new scheme "Good Governance and Best Practices" and allocated ₹ 100 crore for that. The scheme is being formulated by Department of Electronics and Information Technology (Deity) for implementation.

With regard to e-Governance, Government of India has approved National e-Governance Plan (NeGP) on 18th May, 2006 with a common vision, implementation methodology and management structure to implement e-Governance projects in the country. NeGP comprises 31 Mission Mode Projects (MMPs) being implemented at the Central, State and local Government levels and have a singular mission to make all Government services accessible to the common person in his/her locality, through efficient, transparent and reliable mechanisms. These consist of 11 Central MMPS, 13 State MMPS and 7 integrated MMPS. The common programme support components are aimed at creating the right governance and institutional mechanisms, core infrastructure, policies and standards and the necessary legal framework for adoption of e-Governance in the country.

(b) No, Sir.

Licence to MSOs for Digital Addressable System

3276. SHRIMATI SASIKALA PUSHPA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Centre/TRAI gives licence to Multi-System Operators (MSOs) for Digital Addressable System (DAS);

(b) if so, the details thereof;

(c) whether it is a fact that there have been complaints from several States regarding denial of licence;

(d) if so, the details thereof and response of Government thereto; and

(e) the details of the MSOs in Tamil Nadu, to whom TRAI has given licence for DAS?